

## WRITTEN ANSWERS TO STARRED QUESTIONS

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**RAJYA SABHA**

**STARRED QUESTION NO.79#**

**TO BE ANSWERED ON 27<sup>th</sup> July 2021**

**CRYPTOCURRENCY EXCHANGES**

**79 # SHRI SUSHIL KUMAR MODI**

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of cryptocurrency exchanges operational in the country and the number of investors linked to the same;
- (b) whether it is a fact that narcotic drug traffickings and money laundering are being committed through many of the cryptocurrency exchanges;
- (c) whether Government intends to impose an equalisation levy on the investors who have bought cryptocurrency from abroad; and
- (d) if so, the details thereof?

**ANSWER**

FINANCE MINISTER

(SMT. NIRMALA SITHARAMAN)

- (a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) of RAJYA SABHA  
STARRED QUESTION NO. 79# FOR 27.7.2021 REGARDING CRYPTOCURRENCY  
EXCHANGES BY SHRI SUSHIL KUMAR MODI**

- (a) This information is not collected by the Government.
- (b) No such information has come to the notice of the Government.
- (c) Equalisation levy is imposed on e-commerce operator, not on the investor.
- (d) In view of (c) above, does not arise.

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